

8.	Additional Commissioner, MCD	Member
9.	Joint Secretary, Ministry of Urban Development, Government of India	Member
10.	Joint Secretary, Ministry of Petroleum, Government of India	Member
11.	Deputy Inspector General of Forests (FC), Ministry of Environment & Forests Government of India	Member
12.	Development Commissioner, NCT Delhi	Member Secretary

Terms of Reference of the Committee are to prepare a comprehensive action plan for pollution control in Delhi.

(d) The Committee is likely to submit its report by the end of August, 1994.

Prawn Seed Hatcheries in Orissa

381. DR. KRUPASINDHU BHOI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Prawn Seed hatcheries have been set up in Orissa with foreign assistance;

(b) if so, the details thereof alongwith the foreign investment made in those hatcheries;

(c) whether there is any proposal for setting up of new and better prawn seed hatcheries in Orissa with foreign assistance; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) Question does not arise.

(c) Yes, Sir.

(d) Under the World Bank assisted Shrimps and Fish Culture Project, 21 shrimp seed hatcheries of different sizes are to be set up in Orissa. These hatcheries have a designed capacity of producing about 132 million shrimp seed/annum.

[Translation]

New Railway Lines

382. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of RAILWAYS be pleased to state:

(a) whether several State Governments have requested the Union

Government to lay new railway lines in their States;

(b) if so, the details of such proposals received upto July 1, 1994 State-wise;

(c) the proposals proposed to be approved by the Government during 1994-95; and

(d) the time by which these are likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) to (d). A *Statement* is attached.

STATEMENT

(b) The details of the proposals received during last three years are as under:

Andhra Pradesh

1. Peddapally - Patancheru
2. Nandayal-Yerraguntala
3. Kotapalli-Kakinada
4. Tirupati-Katpadi
5. Nizamabad-Ramgundam

Assam

1. Lanka-Silchar
2. Rail-cum-Road bridge at Bogibhil

Arunachal Pradesh

1. Murkongaslek-Paseighat
2. Lekhapani-Kharsang

Bihar

1. Rajgir-Gaya
2. Dehri- on-Sone-Bharathpur
3. Muzaffarpur-Sitamarhi

Gujarat

1. Bhavnagar-Tarapur
2. Ambaji-Khed Brahma
3. Linking Pipavav Fort with rail
4. Linking Bedi Fort with rail
5. Linking Rosy Pier with rail
6. Linking Alang Ship Breaking Yard with rail
7. Providing direct BG route to Gandhinagar
8. Rail-cum-road bridge between Bhavnagar and Bharuch across the Gulf of Khumbat

Haryana

1. Gurgaon-Alwar via Badshahpur

Himachal Pradesh

1. Sohna-Nuh-Nagina-Ferozepur-Zhirka and Rangurli

Karnataka

1. Kottur-Harihar
2. Chikmagalur-Sakleshwar
3. Hospet-Ankola

Kerala

Madhya Pradesh

1. Ramganj Mandi-Bhopal
2. Dallirajhara-Jagdalpur

Maharashtra

1. Wardha-Yeotmal-Pusad-Nanded
2. Ahmednagar-Beed-Parli Vaijnath
3. Khamgaon-Jaina
4. Pantharapur-Conard
5. Solapur-Beed-Warrangal-Chalirgaon
6. Pune-Nasik
7. Kalhagaon-Ratnagiri

Manipur

1. Diphu-Karong-Imphal

Orissa

1. Haridaspur-Paradeep
2. Talcher-Gopalpur

Rajasthan

1. Kolayat-Phalodi
2. Ramganj Mandi-Bhopal
3. Sangner-Todaraisingh-Nathdwara

Tripura

1. Kumarghat-Agartala

Uttar Pradesh

1. Farukhabad-Hardoi/Sandila

West Bengal

(c) The proposals recommended by the State Government, are examined from time to time. Decisions in respect of the following have been taken so far.

- (i) Boghibil Bridge has been adopted as a 9th Plan project to be taken up after completion of Jogighopa Bridge.
- (ii) The proposals for Kottur-Harihar, Dallirajhara-Jagdarpur have been sent to the Planning Commission for clearance.
- (iii) Surveys are in progress for Kumarghat-Agartala, Kolayat-Phalodi, Chikmagalur-Sakleshpur and further consideration of these projects would be possible once the survey reports are available.

(d) In view of the position explained in para (c) above no time frame can be indicated at present.

Quality of Goods

383. SHRIMATI SAROJ DUBEY: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of cases registered against the manufacturers who

exaggerate the quality of their product in the advertisements during the last one year and the number out of them penalised; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) This Ministry does not compile such information.

(b) In view of the above, the question does not arise.

[English]

UPOV Convention

384. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the implications of the decisions arrived at in 1991 UPOV convention; and

(b) the date from which these decisions are likely to be effective?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) The 1991 UPOV Convention makes farmers exemption an optional exception as against a clear exception as provided in UPOV Convention 1978. The 1991 Convention strengthens the breeders protection in terms of number of activities for which breeders' authorisation is needed, items over which breeders' protection extends, number of genera to